

[English]

Autonomous Status to Colleges

4814. SHRI ARJUN CHARAN SETHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether several State Governments have sent proposals to the Union Government for grant of autonomous status to the colleges in their respective States;

(b) if so, the details thereof, State-wise; and

(c) the steps being taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Linking of Sanskrit Universities with Computer Network

4815. SHRI RAJVEER SINGH: Will the minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to link all the Sanskrit Universities with the Computer network on the line of IITs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor:

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (c). According to the information furnished by UGC, the Commission has a proposal to set up an Inter-University Centre for Information and Library network (INFLIBNET) to promote computerisation of University libraries including those of Sanskrit Universities in a phased manner. The objective of the proposal is to facilitate access to journals and research papers among scholars all over the country.

[Translation]

Regulation of Encroached Land

4816. SHRI RAMESHWAR PATI-DAR:
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received proposals from various State Governments regarding regularisation of encroached forest lands;

(b) if so, the details thereof, State-wise; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c). A statement is attached

STATEMENT

Sl.No.	Name of States/UT	District	Area involved in ha.	Present status/Action taken
1	2	3	4	5
1.	Madhya Pradesh	All districts	1.03 lakhs	State Government had submitted proposal for diversion of 2.72 lakhs ha. of forest land. Approval for diversion of 1.03 lakh ha. was accorded in July 1990 in favour of encroachers found eligible as per eligible as per eligible as per eligibility criteria fixed by the State Government.
2.	Andaman & Nicobar Island	Andamans	1,367	Approval was accorded in August 1988.
3.	Andaman & Nicobar Island	Andamans	89	Essential details sought from the UT Administration on 20.11.1989 are still awaited. The proposal stands rejected for non furnishing of information.

Sl.No.	Name of States/UT	District	Area Involved in ha.	Present status/Action taken
1	2	3	4	5
4.	Andaman & Nicobar Island.	Andamans	735	Essential details sought from the UT Administration on 5.9.1989 are still awaited. The proposal stands rejected for non furnishing of information.
5.	Kerala	Idukki, Ernakulam, Kullon, Trichur and Pathanamthitta	28,858	Essential details sought from the State Government on 2.4.1992 are still awaited. The proposal stands rejected for non furnishing of information.
6.	Rajasthan	Kota	211.644 ha	Essential details sought from the State Government on 1.10.1991 are still awaited. The proposal stands rejected for non furnishing of information.

Sl.No.	Name of State/UT	District	Area involved in ha.	Present status/Action taken
1	2	3	4	5
7.	Gujarat	Kheda, Panchmahal, Sabarkantha etc.	10,900	Essential details sought from the State Government on 5.8.1992.
8.	Arunachal Pradesh	Dibang Valley	10,160	Essential details sought from the State Government on 26.6.1992.
9.	Arunachal Pradesh	Dibang Valley	13,419	Stage-I clearance has been issued on 23.10.1992
10.	Maharashtra	Dhule	1285.32	Essential details sought from the State Government on 19.8.1988 are still awaited. The proposal stands rejected for non furnishing of information.

<i>Sl.No.</i>	<i>Name of States/UT</i>	<i>District</i>	<i>Area involved in ha.</i>	<i>Present status/Action taken</i>
1	2	3	4	5
11.	Maharashtra	Gadchiroli	28,886.41	Essential details sought from the State Government on 30.6.1992.